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Chhattisgarh Entertainment Duty And Advertisement Tax (Amendment) Act, 2008

9 of 2008

[09 May 2008]

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An Act further to amend the Chhattisgarh Entertainment Duty and Advertisement Tax Act, 1936. Be it enacted by the Chhattisgarh Legislature in the Fifty-ninth Year of the Republic of India as follows:-- ** Published in Chhattisgarh Rajpatra (Asadharan) dated 9-5-2008 Page 258(1).

1. Short Title, Extent And Commencement :-

- (1) This Act may be called the Chhattisgarh Entertainment Duty and Advertisement Tax (Amendment) Act, 2008.
- (2) It extends to the whole of Chhattisgarh.
- (3) It shall come into force from the date of its publication in the Official Gazette.

2. Amendment Of Section 3:-

In para (i) of first proviso of sub-section (1) of Section 3 of the Chhattisgarh Entertainment Duty and Advertisement Tax Act, 1936 (No. 30 of 1936), for the words and figure "25 thousand (twenty five thousand)" the words "One lakh" shall be substituted.